POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED ("SEBI (SAST) REGULATIONS") TO THE PUBLIC SHAREHOLDERS OF

FORTIS MALAR HOSPITALS LIMITED

CIN: L85110PB1989PLC045948
REGISTERED OFFICE: Fortis Hospital, Sector- 62, Phase -VIII, Mohali, Punjab- 160062, India
Tel. No.: +91 172 4692222; **Fax No.:** +91 172 5096002

OPEN OFFER FOR ACQUISITION OF UP TO 4,894,308 (FOUR MILLION, EIGHT HUNDRED AND NINETY FOUR THOUSAND, THREE HUNDRED AND EIGHT ONLY) FULLY PAID UP EQUITY SHARES OF FACE VALUE OF INR 10 (RUPEES TEN ONLY) EACH ("EQUITY SHARE"), REPRESENTING 26.11% (TWENTY SIX POINT ONE ONE PERCENT) OF THE VOTING SHARE CAPITAL OF FORTIS MALAR HOSPITALS LIMITED ("TARGET COMPANY"), AT A PRICE OF INR 17.60 (RUPEES SEVENTEEN AND SIXTY PAISE ONLY) PER EQUITY SHARE, ALONG WITH APPLICABLE INTEREST OF INR 18.36 (RUPEES EIGHTEEN AND THIRTY SIX PAISA ONLY) PER EQUITY SHARE PAYABLE TO ORIGINAL SHAREHOLDERS, IF ANY, IN ACCORDANCE WITH PARAGRAPHS 6.1.10 AND 6.2 OF THE LOF, FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY BY NORTHERN TK VENTURE PTE. LTD. ("ACQUIRER") TOGETHER WITH IHH HEALTHCARE BERHAD ("PAC 1") AND PARKWAY PANTAI LIMITED ("PAC 2"), IN THEIR CAPACITY AS THE PERSONS ACTING IN CONCERT WITH THE ACQUIRER (COLLECTIVELY REFERRED TO AS THE "PACs") ("OPEN OFFER" OR "OFFER").

This post offer advertisement (**"Post Offer Advertisement"**) is being issued by HSBC Securities and Capital Markets (India) Private Limited, HDFC Bank Limited, Citigroup Global Markets India Private Limited and Deutsche Equities India Private Limited, the managers to the Open Offer (**"Managers to the Offer"** or **"Managers"**), for and on behalf of the Acquirer and PACs, pursuant to and in accordance with Regulation 18(12) of the SEBI (SAST) Regulations.

This Post Offer Advertisement should be read in continuation of, and in conjunction with the:

(a) Public Announcement dated July 13, 2018 (**"PA"**);
(b) Detailed Public Statement published on November 20, 2018 (**"DPS"**);
(c) First Corrigendum to the DPS published on April 17, 2024 (**"First Corrigendum"**);
(d) Second Corrigendum to the DPS published on August 1, 2024 (**"Second Corrigendum"**, and collectively with the First Corrigendum referred to as **"Corrigenda to the DPS"**);
(e) the Letter of Offer dated October 8, 2025 along with the Form of Acceptance and Share Transfer Form (**"LOF"**); and
(f) the offer opening public announcement dated October 16, 2025 published on October 17, 2025 (**"Offer Opening Announcement"**).

The DPS, the Corrigenda to the DPS and the Offer Opening Announcement with respect to the Offer were published in Financial Express - English (all editions), Jansatta - Hindi (all editions), Rozana Spokesman - Punjabi (Chandigarh edition), and Navshakti - Marathi (Mumbai edition). This Post Offer Advertisement is being published in all of the aforesaid newspapers.

Capitalized terms used but not defined in this Post Offer Advertisement shall have the meaning assigned to such terms in the LOF.

1. **Name of the Target Company:** Fortis Malar Hospitals Limited
2. **Name of the Acquirer and the PACs:** Northern TK Venture Pte. Ltd. (**"Acquirer"**), IHH Healthcare Berhad (**"PAC 1"**) and Parkway Pantai Limited (**"PAC 2"**)
3. **Name of the Managers to the Offer:** HSBC Securities and Capital Markets (India) Private Limited, HDFC Bank Limited, Citigroup Global Markets India Private Limited and Deutsche Equities India Private Limited
4. **Name of the Registrar to the Offer:** MUFG Intime India Private Limited (formerly, Link Intime India Private Limited)
5. **Offer Details:**
   a. **Date of Opening of the Offer:** Monday, October 20, 2025
   b. **Date of Closure of the Offer:** Tuesday, November 4, 2025
6. **Date of Payment of Consideration:** Monday, November 10, 2025
7. **Details of Acquisition:**

S. No.	Particulars	Proposed in the Offer Document[8]	Actuals[8]
7.1	**Offer Price (per Equity Share)**	• In respect of the Original Shareholders[1]: INR 35.96 (which includes Applicable Interest of INR 18.36) • In respect of Public Shareholders other than the Original Shareholders: INR 17.60	• In respect of the Original Shareholders: INR 35.96 (which includes Applicable Interest of INR 18.36) • In respect of Public Shareholders other than the Original Shareholders: INR 17.60
7.2	**Aggregate number of Equity Shares tendered**	4,894,308[2]	4,523
7.3	**Aggregate number of Equity Shares accepted**	4,894,308[2]	4,523
7.4	**Size of the Offer (Number of Equity Shares multiplied by Offer Price per share)**	INR 175,999,316 [2][4]	INR 79,605[5]
7.5	**Shareholding of the Acquirer before agreements/Public Announcement** • **Number** • **% of Expanded Voting Share Capital**	• Nil • 0.0%	• Nil • 0.0%
7.6	**Shares acquired by way of agreements** • **Number** • **% of Expanded Voting Share Capital**	• Nil • 0.0%	• Nil • 0.0%
7.7	**Shares acquired by way of Open Offer** • **Number** • **% of Expanded Voting Share Capital**	• 4,894,308 Equity Shares[2] • 26.1%[2]	• 4,523 Equity Shares • 0.0%[9]
7.8	**Shares acquired after Detailed Public Statement[3]** • **Number of shares acquired** • **Price of shares acquired** • **% of Expanded Voting Share Capital**	• Nil • Nil • 0.0%	• Nil • Nil • 0.0%
7.9	**Post offer shareholding of Acquirer** • **Number** • **% of Expanded Voting Share Capital**	• 4,894,308 Equity Shares[2] • 26.1%[2]	• 4,523 Equity Shares • 0.0%
7.10	**Pre offer shareholding of the public** • **Number[6]** • **% of Expanded Voting Share Capital**	• 6,988,857 Equity Shares • 37.3%	• 6,988,857 Equity Shares • 37.3%
	Pre offer shareholding of the public • **Number[7]** • **% of Expanded Voting Share Capital**	• 2,095,049 Equity Shares • 11.2%[2]	• 6,984,834 Equity Shares • 37.3%

Notes:

(1) *"Original Shareholders" mean the Public Shareholders of the Target Company who were holding Equity Shares as on December 24, 2018 (i.e., the 'Identified Date' in the DLOF), and continue to remain shareholders as on the Identified Date.*
(2) *Assuming full acceptance of the Offer.*
(3) *Other than the Equity Shares acquired pursuant to the Offer.*
(4) *Offer Consideration (as defined in the LOF) plus aggregate Applicable Interest payable to Original Shareholders (assuming full acceptance).*
(5) *Calculated at a price of INR 17.60 (Indian Rupees Seventeen and Sixty Paisa).*
(6) *Pre-offer shareholding as of September 30, 2018 (as per shareholding pattern available on BSE).*
(7) *Pursuant to FMHL circular on BSE dated June 25, 2021, select members of the Promoter/ Promoter Group holding 500 shares were de-classified as 'promoters' of the Target Company.*
(8) *Percentage figures have been rounded to one decimal place.*
(9) *Percentage figure of 0.024% has been rounded to 0.0%.*

8. **Other Information**

8.1. The Acquirer, PACs and their respective directors severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement (other than such information regarding the Target Company as has been obtained from public sources) and also for the obligations of the Acquirer and PACs under the SEBI (SAST) Regulations in respect of this Open Offer.

8.2. A copy of this Post Offer Advertisement is expected to be available on the websites of SEBI (www.sebi.gov.in), BSE Limited (www.bseindia.com) and the registered office of the Target Company.

ISSUED ON BEHALF OF THE ACQUIRER AND PACS BY THE MANAGERS

HSBC

HSBC Securities and Capital Markets (India) Private Limited
6th floor, 52/60, M.G Road, Fort, Mumbai 400 001, India
Tel: +91 22 6864 1248*
Fax: +91 22 6653 6207
E-mail: fortis.openoffer@hsbc.co.in
Contact Person: Rachit Rajgaria
SEBI Registration Number: INM000010353
**Please note that the telephone number has been updated since the date of the LOF.*

HDFC BANK
We understand your world

HDFC Bank Limited
Unit no. 701, 702 and 702-A, 7th floor, Tower 2 and 3, One International Centre, Senapati Bapat Marg, Prabhadevi, Mumbai -400013
Tel: + 91 22 3395 8233
Fax: NA
E-mail: fortis.openoffer@hdfcbank.com
Contact Person: Gaurav Khandelwal and Souradeep Ghosh
SEBI Registration Number: INM000011252

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Tel: +91 22 6670 5008
Fax: +91 22 7180 4199
E-mail: fortis.openoffer@db.com
Contact Persons: Prathmesh Sonawane
SEBI Registration Number: INM000010833

citi

Citigroup Global Markets India Private Limited
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Tel: +91-22-61759999
Fax: +91-22-61759898
E-mail: fortis.openoffer@citi.com
Contact Person: Varun Chokhani
SEBI Registration Number: INM000010718

REGISTRAR TO THE OPEN OFFER

MUFG MUFG Intime

MUFG Intime India Private Limited (Formerly, Link Intime India Private Limited)
C-101, Embassy 247, L.B.S Marg, Vikhroli West, Mumbai 400 083
Tel: +91 810 811 4949
Fax: +91 22 4918 6060
Email: fortishealthcare.offer@in.mpms.mufg.com
Contact Person: Pradnya Karanjekar
SEBI Registration No.: INR000004058

Place: Singapore / Malaysia
Date: November 10, 2025